

S.No.4

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

**CP(IB) No.1/7/HDB/2023
AND
IA(IBC) 40 & 1861/2024 in CP(IB) No.1/7/HDB/2023
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

M/s. Enact Technologies Pvt Ltd

...Financial Creditor

AND

Sreeven Infocom Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 40 /2024

Mr Krishna Mohan Gollamudi, Resolution Professional present through Video Conference.

Orders not pronounced. **For orders on 30.05.2024**

IA(IBC) 1861/2024

Mr Krishna Mohan Gollamudi, Resolution Professional present through Video Conference.

Learned Counsel Mr Suman, for applicant present through Video Conference.

Learned Counsel Mr Amir Bavani, for Respondent No.3 present physically.

Orders not pronounced. **For orders on 30.05.2024**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)